

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/1(CHE)/2024
NAME OF THE PETITIONER(S) : Perfint Healthcare Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 66 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Gajendran Ravi for the Petitioner.

Ld. Counsel Ms. Nandini Agarwal for RD.

Ld. Counsel for the RD submits that RD is awaiting for the report of the RoC and thereafter will submit the report.

Report be expedited.

List the petition for report / hearing on **11.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)